

[Print](#)**Defective Case Register from 2025-10-27 to 2025-10-27**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-LAA/42602/2025	KISHORE KUMAR JENA	2025-10-27	1. C.Fee Payable left blank be filled up
2	D-WP(C)/44157/2025	AGASTI KANUNGO	2025-10-27	1. paragraphs not correctly furnished in declaration petition and I.A
3	D-CRLMC/32891/2025	SURAJ MOHANTY	2025-10-27	Date of order not correct in annexure-2
4	D-WP(C)/43773/2025	HIMANSU SEKHAR MOHANTY	2025-10-27	Date of executantion not furnished in V.Nama. 2..Petition not correctly addressed to Honorable Court
5	D-WP(C)/43775/2025	HIMANSU SEKHAR MOHANTY	2025-10-27	.Petition not correctly addressed to Honorable Court
6	D-WP(C)/43771/2025	HIMANSU SEKHAR MOHANTY	2025-10-27	.Petition not correctly addressed to Honorable Court
7	D-WP(C)/43770/2025	HIMANSU SEKHAR MOHANTY	2025-10-27	.Petition not correctly addressed to Honorable Court
8	D-WP(C)/43769/2025	HIMANSU SEKHAR MOHANTY	2025-10-27	.Petition not correctly addressed to Honorable Court
9	D-WP(C)/43312/2025	MADHAB LAL AGARWAL	2025-10-27	1.Signature of the deponent not tally with C.T Affidavit as well as V.Nama
10	D-WP(C)/43768/2025	HIMANSU SEKHAR MOHANTY	2025-10-27	.Petition not correctly addressed to Honorable Court
11	D-WP(C)/43791/2025	HIMANSU SEKHAR MOHANTY	2025-10-27	.Petition not correctly addressed to Honorable Court 2. Court fee Rs.2.00 not filed in V.Nama.
12	D-WP(C)/43772/2025	HIMANSU SEKHAR MOHANTY	2025-10-27	.Petition not correctly addressed to Honorable Court
13	D-WP(C)/43789/2025	HIMANSU SEKHAR MOHANTY	2025-10-27	.Petition not correctly addressed to Honorable Court
14	D-WP(C)/43801/2025	HIMANSU SEKHAR MOHANTY	2025-10-27	.Petition not correctly addressed to Honorable Court
15	D-WP(C)/43797/2025	HIMANSU SEKHAR MOHANTY	2025-10-27	.Petition not correctly addressed to Honorable Court
16	D-WP(C)/43795/2025	HIMANSU SEKHAR MOHANTY	2025-10-27	.Petition not correctly addressed to Honorable Court
17	D-MATA/44019/2025	JAYADEBA BEHERA	2025-10-27	Period of Delay 28 days
18	D-CONTC/43391/2025	ADV.	2025-10-27	PAGING PF SYNOPSIS AND DATE CHART BE OMITTED

19	D-CRLMP/32464/2025	ANIRUDHA DAS	2025-10-27	further SR after filling of annexure relating aggrieved
20	D-BLAPL/32877/2025	ADHIRAJ MOHANTY	2025-10-27	14-NOT PROPERLY INDEXED. Nomenclature not mentioned in V.Nama
21	D-ABLAPL/32849/2025	NIRAJ KUMAR SETHI	2025-10-27	Name and Address of the father of the Victim appearing in C.T. be redacted.
22	D-BLAPL/32879/2025	BIKRAM CHANDRA GHADAI	2025-10-27	14-NOT PROPERLY INDEXED.
23	D-BLAPL/32665/2025	GURUPRASAD BEHERA	2025-10-27	1. Annexure 5 is not paginated. 2.LT.I. of the person has not been mentioned.
24	D-ABLAPL/32836/2025	SOUBHAGYA KUMAR DASH	2025-10-27	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
25	D-WA/43681/2025	SAYANTAN PANDA	2025-10-27	Court Fee Rs-12/- payable, Rs-6/- paid, Rs-6/- to be paid. 2.Au fee Rs 2.25/- to be paid. 3. Status of the parties not furnished
26	D-BLAPL/32450/2025	RAJENDRA NARAYAN ROUT	2025-10-27	i) In cause title, para-1 and prayer of the petition the case type mentioned as GR 1265/2025 not tally with C. copy and rejection order.
27	D-BLAPL/32604/2025	PRAFULLA KUMAR KHATEI	2025-10-27	i) In cause title T .R. no,P.R.no and name of the trial court not tally with prayer portion of the petition ii).Name Of The Filing Advocate Not In Capital Letters In The Petition
28	D-WP(C)/42990/2025	MAMATA MISHRA	2025-10-27	ADDRESS NOT MENTION OF OPPTS. NO-4 TO 7
29	D-BLAPL/32610/2025	DHIRENDRA KUMAR MOHAPATRA	2025-10-27	17-REFERENCE CERTIFICATE NOT FURNISHED. i) page no.10 12 14 15 not legible.
30	D-CONTC/43374/2025	SUKANTA KUMAR MISHRA	2025-10-27	Date of order not correctly furnished 8th line of the page no.4 and 2nd line of para no.4.
31	D-WP(C)/43606/2025	SOUBHAGYA SWAIN	2025-10-27	1. Page No.25 Is Not Legible
32	D-LAA/42998/2025	P.ANUP DASH	2025-10-27	1. Valuation and C.Fee Payable not furnished in the Appeal.2.Put up for further S.R after payment of C.Fee for computing the period of limitation.
33	D-WP(C)/43758/2025	SURAJ MOHANTY	2025-10-27	Rs.10.00 Adv.cleark w.f.fee not paid in V.Nama.
34	D-BLAPL/32734/2025	RANJIT MOHANTY	2025-10-27	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after
35	D-WA/43520/2025	SAROJ KUMAR JEE,A.G.A	2025-10-27	Legible copy of page no. 23 to be filed.
36	D-BLAPL/32594/2025	KALI PRASAD MUDULI	2025-10-27	1. In Annexure-1,FIR copy not properly annexed/ scanned and also not attested.

37	D-BLAPL/32748/2025	SOUMYA RANJAN DAS	2025-10-27	1. In the application mentioned Annexure-2 and 3 instead of Annexure- 1 and 2
38	D-WP(C)/43222/2025	SHASHANKA SHEKHAR PATRA	2025-10-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Paragraph not mentioned in the I.A of the affidavit.Page 13 14 and 15 not neat.
39	D-BLAPL/32749/2025	ANIRUDHA DAS	2025-10-27	1. H.C B.A M.W S Rs 50/- to be paid in V.Nama
40	D-BLAPL/32756/2025	KHUSBU PANIGRAHI	2025-10-27	3-AUTHENTICATION FEE IS DEFICIENT.
41	D-CMAPL/43868/2025	ADV	2025-10-27	Put up for SR after filing of c. copy of impugned order.
42	D-WP(C)/43221/2025	SHASHANKA SHEKHAR PATRA	2025-10-27	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 13 14 and 15 not neat.
43	D-WP(C)/43799/2025	SAILABALA JENA	2025-10-27	1. Annexures are not mentioned in page nos. 7 and 8 of the petition. 2.Neat and legible copy of page nos. 21 22 and 24 to be filed.
44	D-CRLA/31940/2025	ANAND JENA	2025-10-27	Put up for S.R. after redacting the names of relatives of informant from the appeal memo
45	D-ABLAPL/32868/2025	JUGALA KISHORE PANDA	2025-10-27	sl.no.6 of para not mentioned in the petition.
46	D-ABLAPL/32869/2025	PRATAP KUMAR NAYAK	2025-10-27	page nos. 13 and 14 are not neat
47	D-WP(C)/43843/2025	BASANTA KUMAR DAS	2025-10-27	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
48	D-CRLMP/31745/2025	NALINI KANTA DASH	2025-10-27	PAGE NO. 16 BE PAGE NO. 14 AND PAGING BE MADE ACCORDINGLY
49	D-BLAPL/32854/2025	SK. ZAFARULLA	2025-10-27	Honble Court not tally with cause title and Rejection order.
50	D-BLAPL/32876/2025	BIKRAM CHANDRA GHADAI	2025-10-27	Page marking not correctly mentioned in the Index
51	D-WP(C)/43440/2025	GAYNENDRA KUMAR PARIDA	2025-10-27	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. As per affidavit,Relationship of the petitioner not correctly furnished in the cause title.
52	D-WP(C)/43903/2025	KURESH PRASAD DASH	2025-10-27	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 12 18 20 25 28 and 37 not neat.
53	D-MATA/43890/2025	SAYANTAN PANDA	2025-10-27	nomenclature not correct
54	D-BLAPL/32771/2025	SARBESWAR SAHOO	2025-10-27	S. R . will be made after filing complite C.copy / free copy of rej. order and original

				copy of petition with annexs .
55	D-WP(C)/43972/2025	KURESH PRASAD DASH	2025-10-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. Date of Serise Legal notice vide annex-10 not tally with Index.Date of Series Petition of C.M.O vide annex-4 not tally with Index.Annextures not correctly mentioned in the petition copy.Serial no-3 in the I.A of the affidavit not correctly mentioned.
56	D-BLAPL/32874/2025	SANJIB KUMAR BHANJADEO	2025-10-27	C.T number not mentioned in the Rejection order.
57	D-ABLAPL/32799/2025	AMIT KUMAR SAHU	2025-10-27	1. Informants daughter name mentioned in the paragraph 3 of the application to be redacted from the application.
58	D-BLAPL/32764/2025	PRABIR KUMAR RAY	2025-10-27	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Sl. no. of paragraph not correct in petition.ii) page no. 11 not properly scanned.iii) Annexure -2 and 3 not mentioned in page13 and 15
59	D-ABLAPL/32905/2025	LALITENDU MISHRA	2025-10-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED G.R number not mentioned in the Petition copy.
60	D-BLAPL/32832/2025	AMULYA RATNA PANDA	2025-10-27	page no.8 not neatly legible and Dist. not mentioned in the trial court .
61	D-BLAPL/32821/2025	BIJAYA NANDA DASH	2025-10-27	.Name Of The Filing Advocate Not In Capital Letters In The Petition
62	D-MATA/43784/2025	PRAKASH CHANDRA SETHI	2025-10-27	Period of Delay 13 days 2.AU fee Rs 2/ not paid 3.Cause Title furnished but marital status not furnished 4. being aggrieved not furnished
63	D-BLAPL/32859/2025	SK. ZAFARULLA	2025-10-27	Honble Court not tally with cause title and Rejection order
64	D-CRLA/32896/2025	CHITTA RANJAN PATTNAIK	2025-10-27	1-Synopsis and date chart not page marked, 2-C.T.(SS)No. not furnished in prayer, 3-Annexure-1 not marked at the top page no.7
65	D-CRP/43748/2025	SRINIBASH SATAPATHY	2025-10-27	1.D.C.Fee of Rs39/- to be Paid. Put up for further S.R after Valuation and C.Fee Payable furnished and after payment of D.C.Fee for computing the period of limitation.
66	D-BLAPL/32628/2025	BIBHU PRASAD MOHANTY	2025-10-27	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. provision of law is not correctly furnished in Cause Title

67	D-BLAPL/32860/2025	JAYANTA KUMAR MAJHI	2025-10-27	Honble Court not tally with cause title and Rejection order
68	D-CRLA/31936/2025	ANAND JENA	2025-10-27	Put up for S.R. after redacting the name of the relatives of informant from appeal memo
69	D-CONTC/42898/2025	SUSHREE SANGITA PASAYAT	2025-10-27	PAGE NOS.14 15 AND 16 NOT LEGIBLE.
70	D-BLAPL/32773/2025	P.V.S.NANAJI ACHARY	2025-10-27	paragraphs not correct in declaration of affidavit
71	D-WP(C)/43031/2025	MAHENDRA KUMAR SAHOO	2025-10-27	1.Hologram of Rs.50/- to be paid on V.Nama
72	D-BLAPL/32710/2025	AMITAV TRIPATHY	2025-10-27	1. In affidavit, Sl No 3 information not furnished. 2..Petition not correctly addressed to Honorable Court
73	D-WP(C)/43651/2025	SAMEER KUMAR DAS	2025-10-27	Page no. 27 not neat
74	D-WP(C)/43228/2025	SHASHANKA SHEKHAR PATRA	2025-10-27	Page 13 14 and 15 not legible
75	D-WP(C)/43042/2025	MAHENDRA KUMAR SAHOO	2025-10-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Hologram of Rs.50/- to be paid on V.Nama
76	D-CRLMC/32548/2025	MANAS KUMAR CHAND	2025-10-27	14-NOT PROPERLY INDEXED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Date of FIR not correctly furnished in Date chart. 2. As per mentioned in Index under Annex-2 not filed.
77	D-WP(C)/43400/2025	RAMDAS ACHARY	2025-10-27	.Subject Code incorrectly Mentioned
78	D-WP(C)/43540/2025	RANJAN KUMAR NAYAK	2025-10-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. The name of deponent in Affidavit not tally with Signature.
79	D-BLAPL/32721/2025	SUBODH KUMAR MOHANTY	2025-10-27	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after
80	D-CRLMA/32656/2025	PRAMOD CHANDRA SEJPADA	2025-10-27	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i)C. copy of impugned order not filed. ii) Put up for SR after removal of the defect.
81	D-LAA/43083/2025	SOUMYA JYOTI BISWAL	2025-10-27	1.Valuation and C.fee Payable not furnished in the Appeal.2. I.A filed for exemption of C.Fees. Put up for further S.R after disposal of the said I.A for computing the period of limitation.
82	D-CONTC/43683/2025	SHIBANI SHANKAR PRADHAN	2025-10-27	i) Cause title of wp(c)20651/2025not filed.For further SR.

83	D-LAA/43061/2025	SOUMYA JYOTI BISWAL	2025-10-27	1.Valuation and C.Fee Payable not furnished in the Appeal.2 I.A filed for exemption of C.Fee.Put up for further S.R after disposal of the said I.A for computing the period of limitation.
84	D-WP(C)/43239/2025	SAMEER KUMAR DAS	2025-10-27	Page 25 not legible
85	D-CONTC/43498/2025	ADV.	2025-10-27	UNDERTAKING FOR ODIA TRANSLATION NOT FILED
86	D-WP(C)/43231/2025	SHASHANKA SHEKHAR PATRA	2025-10-27	Page 13 not legible.
87	D-CONTC/43490/2025	ADV.	2025-10-27	PAGE NO.18 NOT LEGIBLE
88	D-CONTC/43527/2025	ADV.	2025-10-27	CAUSE TITLE OF W.P(C) NO.832/2024 BE FILED. THEN PUT UP FOR SR
89	D-WP(C)/43143/2025	RANJAN KUMAR ROUT	2025-10-27	1. Pages no-75 to 80 and82 and83 not legible.
90	D-WP(C)/44159/2025	ATMAJIT MANMITH DAS	2025-10-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
91	D-WP(C)/43338/2025	PRASANTA KUMAR MOHANTY (2)	2025-10-27	Page no.20 not neat and legible.
92	D-ABLAPL/32768/2025	KHUSBU PANIGRAHI	2025-10-27	1. petitioner mentioned in the Sl no 1 5 and 6 in the cause title are being minor have not represented through their guardian. 2. Put for S.R there after
93	D-WP(C)/43145/2025	RANJAN KUMAR ROUT	2025-10-27	pages no 19 to 24 not legible.
94	D-CRLMC/32827/2025	AJIT KUMAR RAUT	2025-10-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Subject code incorrectly mentioned in Assessment slip and Index.
95	D-RVWPET/43967/2025	ATUL TRIPATHY	2025-10-27	Put up for SR after filing of c. copy of impugned order
96	D-WP(C)/43679/2025	LAXMAN BHOI	2025-10-27	1.ABWAF Rs 50 /- not paid in V.nama.
97	D-WP(C)/43066/2025	SANTOSH KUMAR MAHANTY	2025-10-27	Copy of the superannuation letter dated 31.8.2023 mentioned in the Index (Anx-5) and para 7 body of the petition does not tally with under Annex-5 and prayer portion of the petition.2.Annex-6 not exhibited at page no.21.
98	D-WP(C)/43177/2025	BIRANCHI NARAYAN RATH	2025-10-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
99	D-WP(C)/43214/2025	KISHROE CHANDRA PRADHAN	2025-10-27	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				Page 17 not neat.
100	D-LAA/43052/2025	SOUMYA JYOTI BISWAL	2025-10-27	1.Valuation and C.Fee Payable not furnished in the Appeal Memo.2.I.A filed for exemption of C.fee. Put up for further S.R after disposal of the said I.A
101	D-WP(C)/43072/2025	UPASANA BAL	2025-10-27	Nomenclature of the case not furnished in the V.nama.
102	D-WP(C)/43102/2025	NITYANANDA BEHURIA	2025-10-27	1-COURT FEE IS DEFICIENT. D.c.fee of Rs.6/- not paid in cause title.
103	D-CONTC/43617/2025	PRASANTA KUMAR SATAPATHY	2025-10-27	Vernacular certificate not furnished.
104	D-LAA/43027/2025	DARPANARAYAN PATTNAYAK (LD. SENIOR PANEL COUNSEL)	2025-10-27	1.D.C.Fee of Rs.32523/- to be Paid 2.Put up for further S.R after payment of D.C.Fee for computing the period of limitation.3.C.Fee Payable be furnished in the Memo. of Appeal.
105	D-CONTC/43682/2025	ADV.	2025-10-27	S.R. will be made after filing of cause title in W.P. (C) No.19298/2025 .
106	D-WP(C)/43005/2025	BIJAY KUMAR BEHERA	2025-10-27	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 14 and 17 not neat.
107	D-WP(C)/43181/2025	MILLON KUMAR	2025-10-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page marking not correctly mentioned in the petition copy.
108	D-RPFAM/39502/2025	NARAYAN PRASAD PARIJA	2025-10-27	good ground not furnished, page 7 not marking, annex-4 not proper mentioned at index as well as book mark
109	D-CONTC/43362/2025	ADV.	2025-10-27	1. Page no.9 not legible.
110	D-CONTC/43861/2025	ADV.	2025-10-27	Para no. not correctly furnished in declaration.
111	D-WP(C)/43008/2025	PRATIK DASH	2025-10-27	Date of annex.4 in para.6 of petition not tally with index.
112	D-WP(C)/43010/2025	SUDHIR KUMAR MALLICK	2025-10-27	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.16 not neat and R.S.D. no. 9642 not found in annex. 6.
113	D-WP(C)/43649/2025	GOPINATH MISHRA	2025-10-27	1. Legal Heir Certificate dated not correctly furnished Sl. no. 5 in Index and para no.1 of the petition.
114	D-WP(C)/43403/2025	RAMDAS ACHARY	2025-10-27	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 15 18 20 and 24 to 41 are not neat.
115	D-CONTC/43270/2025	ADV	2025-10-27	i)WP(C) no not correct in the last line of para -1 of the petition.ii) CONTC No. not mentioned in Reference certificate and prayer portion of the petition.
116	D-WP(C)/43011/2025	PIYUSH PANDA	2025-10-27	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				page no.12 not neat.
117	D-WP(C)/43395/2025	RAMDAS ACHARY	2025-10-27	c.copy of impugned order dtd. 14-8-2023 not filed.
118	D- ABLAPL/32742/2025	BICHITRA NARAYANA SATAPATHY	2025-10-27	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
119	D-WP(C)/43413/2025	BIPLABA MOHANTY	2025-10-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
120	D-CRLA/32829/2025	PRASANTA KUMAR JENA	2025-10-27	Nomenclature not correct.
121	D- ABLAPL/32809/2025	DEEPAK KU SAHOO	2025-10-27	Name of District mentioned in Para 1 and Prayer not correct.
122	D-WP(C)/43299/2025	SUBRAT MISHRA	2025-10-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED .Page Nos.19 to 25 Are not Legible.
123	D-LAA/43057/2025	SOUMYA JYOTI BISWAL	2025-10-27	1.Valuation and C.Fee Payable not furnished in the Appeal.2.I.A filed for exemption of C.Fee.Put up after disposal of the said I.A for further S.R.
124	D- ABLAPL/32795/2025	BISWARANJAN DALAI	2025-10-27	1. G.R no wrongly furnished in Synopsis paragraph -1 of the application
125	D-WP(C)/43418/2025	BIPLABA MOHANTY	2025-10-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
126	D- BLAPL/32729/2025	JIBAN RANJAN DASH	2025-10-27	1. name of the petitioner mentioned in the cause title is not tally with Rejection order. 2. Village name of the petitioner mentioned in the cause title is not tally with Rejection order. 3. Pending before the court mentioned in the cause title is not tally with Rejection order.
127	D-LAA/43060/2025	SOUMYA JYOTI BISWAL	2025-10-27	1. Valuation and C.Fee payable not furnished in the Appeal.2.I.A filed for exemption of C.Fee .Put up for further S.R after disposal of the said I.A
128	D-WP(C)/43803/2025	HIMANSU SEKHAR MOHANTY	2025-10-27	.Petition not correctly addressed to Honorable Court
129	D-WP(C)/43427/2025	ARUN KUMAR DAS	2025-10-27	1. Page no. 33 not properly placed on record.
130	D-CRLA/32597/2025	ASHWINI KUMAR DAS	2025-10-27	1. Dt. of judgement in para.1 of petition not tally with annex.1.2.paragraphs not correct of both the affidavit in I.A.
131	D-WP(C)/43174/2025	SHAMBHU CHARAN NATH SHARMA	2025-10-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. Synopsis and date chart not mentioned .Annexures not correctly mentioned in the petition copy.Paragraph not mentioned in the affidavit.Page marking not correctly mentioned.
132	D-CRLA/32586/2025	SAPAN KUMAR LENKA	2025-10-27	1. Name of the Dist. of trial court in cause title, not tally with Judgement.

133	D-BLAPL/32653/2025	SOUMYA JYOTI BISWAL	2025-10-27	1.Certified Copy or free Copy of Rejection order is not filed i.e.Annexure 3. 2. C.T. case No. mentioned in Cause Title and Prayer portion does not tally with that of in F.I.R. Copy. 3. Mobile No. of Advocate has not been furnished in V>Nama as well as in the petition.
134	D-CRLA/32942/2025	ANANTA NARAYAN PATTANAYAK	2025-10-27	Put up for S.R. after redacting the name of victim/appellant fro entire brief
135	D-LAA/42996/2025	P. ANUP DASH	2025-10-27	1.Valuation and C.Fee Payable not furnished in the Appeal Memo.2.Put up for S.R after Payment of C.Fee for computing the period of limitation.
136	D-ABLAPL/32835/2025	SOUBHAGYA KUMAR DASH	2025-10-27	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED Synopsis and Date Chart not page marked.
137	D-CRP/43354/2025	MAHESWAR MOHANTY	2025-10-27	1. D.C.Fee of Rs.39/- to be Paid 2.Put up for further S.R after payment of D.C.Fee for computing the period of limitation.
138	D-BLAPL/32629/2025	BHARAT BHUSAN ROUTRAY	2025-10-27	1.Page Nos. 10 11 12 and 15 are not legible properly. 2. Certified Copy or Free copy of Rejection order is not filed. 3. V.nama is not stamped.Signature of the petitioner as well as attestation by Asst. Jailor appear to be photocopied
139	D-ABLAPL/32856/2025	KULDEEP MOHANTY	2025-10-27	Date of disp.of not mentioned in ref. certificate as per FIR details.
140	D-CRLMC/32752/2025	AJAYA KUMAR MOHARANA	2025-10-27	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Put up for further S.R.
141	D-WP(C)/43781/2025	SASWAT KUMAR ACHARYA	2025-10-27	Page nos.52 to57 67 76 to81 89 94 to98 113 to121 148 150 to159 290 and296 not neat.
142	D-CRLMC/32918/2025	BIJAYA KUMAR RAGADA	2025-10-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent not furnished in the affidavit.
143	D-BLAPL/32667/2025	CHINMAYA KUMAR SAHU	2025-10-27	1. Vernacular Certificate is not furnished. 2. The name of the petitioner mentioned in Index is not correct and Sl. No.of Index has not been given. 2. Age of the petitioner mentioned in the Cause Title does not tally with that of Rejection order. 3. The lower Court mentioned in the Cause Title Petition and Prayer portion does not tally with that of rejection order.However in the Rejection order the SDJM is directed to commit the case within one month of this order as the accused is an UTP.

144	D-BLAPL/32613/2025	CHHABI BEHERA	2025-10-27	i) ABLAPL No. 12799/ 2024 not mentioned in Reference Certificate.
145	D-CRLMC/32894/2025	DEBASIS SAHOO	2025-10-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. C.Copy of F.I.R.to be filed.Put up for further S.R.
146	D-ABLAPL/32807/2025	SMRUTI RANJAN DASH	2025-10-27	Page marking of Date Chart not correct.
147	D-BLAPL/32634/2025	HIMANSU SEKHAR PRADHAN	2025-10-27	1. Age of the petitioner mentioned in Cause Title does not tally with that of Rejection order. 2. Annexure 5 is not paginated properly.
148	D-CRLMC/32770/2025	P.V.S.NANAJI ACHARY	2025-10-27	1. As per Index,Annexure-1 and 2 not described in the petition.2.As per impugned order under Annexure-2 the name of the Lower court does not tally with Synopsis and petition and T.R.Case no. not correctly mentioned in the cause title.
149	D-BLAPL/32372/2025	JUGALA KISHORE PANDA	2025-10-27	IN CAUSE TITLE CASE TYPE MENTIONED AS CT BUT IN CERTIFIED COPY CASE TYPE MENTIONED AS GR
150	D-CRLMC/32899/2025	SIDDHANT SARANGI	2025-10-27	1.Petition not correctly addressed to Honorable Court 2. As per impugned order under Annexure-1 the name of the Lower court not mentioned in the petition
151	D-CRLMC/32947/2025	RAKESH KUMAR DAS	2025-10-27	1. Informant address mentioned in the cause title.
152	D-WP(C)/44028/2025	JAGAMOHAN PATTANAIK	2025-10-27	.Subject Code Not Furnished .

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 27-10-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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